(a) whether Government have received any proposal from the Andaman and Nicobar Administration for dec aring a free port in Great Nicobar for international ships; and

(b) if so, what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHR, ARIF BEG): (a) No such proposal has been so far received.

(b) Does not arise.

Serving of poor quality snacks and food on IA fights

*166. PROF. RAMLAL PARIKH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that the snacks and food served on IA flights are of a very poor quality; and

(b) if so, what steps Government propose to take to improve their quality?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PU-RUSHOTTAM KAUSHIK): (a) and (b) Government are aware that certain sections of the travelling public think that there is scope for improvement in the quality of snacks and food served on the flights of Indian Airlines and have directed the management to take immediate steps to bring about desired improvement in this matter.

National policy on ed b'e oils

•167. SHRI SAT PAUL MITTAL: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state: (a) whether Government have for-mu ated any national po-icy on edible oils; and

(b) if so, what are the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) and (b) Yes Sir. A National Edib e Cil Policy has bee'.i prepared which covers major areas like mea sures f~T in"reasin<j the produc'ion and productivity of oilseeds, techno logical innovations designed to increa se oil extractions, buffer stocking and price support measures, regulation of the type and quantum of imports and their time schedule, and measures for the supply of edible oils to the consu mer at reasonable and relatively sta ble prices.

Change in no'icy for iTTTOTt of polyester filament yam

*168. SHRI M. KADFRSHAH: SHRIMATI NOORJEHAN RAZACK:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased t_0 state:

(a) the present policy regarding the irmort of polyester fTament yarn and the changes in the policy effected from time to time during the last twe'-ve months; and

(b) the reasons for the change in policy?

THE MTN^TSTER OF STATE IN THE MINISTRY OF COMMERCE. CTVTL SUPPLIES AND COOPERATION (SHRI ARIF PEG); (al ^{pr}H (M A statement is laid on the Tabic of **the** House.

Statement

Policy for import of I objester Filament Yarn

للمنيث	Iolicy	Reasons for change
637	POLICY FOR ACTU	JAL USERS
977-78 (upro 1-9-1977)	Requirements will be met by imports through St.te Trading Cor- poration on the recommend_tions of sponsoring authorit.es.	
1977-7 ⁸ (trom 2-9-1977)]	Direc, allotment through State Trad- arg Corporation.	With the rising constrol, the price of this natural was going up. Therefore, to erable the Actual Letts to accure their requirements at reasonable price, the stem was placed on oncet allotment through State Trading Corporation, <i>Fs</i> a result, the prices have come nown.
	国際にない	(8)
	POLICY FOR REGISTE	RED EXFORTERS
		Land .
1977-78 (upto 21-8-1977)	Item included in Export-linked- Import list to be allowed for import against fabrics, ready-made garments etc. in the manufacture of which Synthetic Filament Yarn is used.	E
19~7-78 rom ₹ 22-3-1977) ⊨ to 1-9-1977)	Item removed from Export-linked- Import List.	Cn account of the rising demand of this material, the market price started going up. Therefore, in order to increase the availability and to bring deam the price to a resonal le level, imports linked only to the expect of labaics, ready-made parments etc. in the manufacture of which synthetic filament yarn is used, were relaxed.
1977-78 (from 2-9-1977)	 "I Item re-included in the Experi- tional International Internatione International International International International Inte	Representations were made the remeval of intage to the opport of specified products would result in excessive im- ports and would it us affect a densely the independent in Cooperative Sector, producing this yarn. Therefore, in order to result in ports tracely to cover supply den and gap, the linkage was reintroduced while simultaneously the item was inducted in the Direct Allotment Scheme to the actual users, through State Trading Corporation. The sale price for this yarn of 75 deniar was fixed at Rs. 120 per Ke, which brought down the market prices and consequently curtailed the high margin of profits.

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